

Filing No. BA/8118/2020

Upendra Paswan & Anr. Vs The state of Jharkhand
Advocate's name – Sabyasanchi

Defects:

9)

- i) Pagination Certificate in page may be verified.
- ii) Name of Petitioner no. 1, may be verified with execution in Vak.
- iii) Village name in Page no. 2, differs from Vak.
- iv) P.S. Case no. in Index (Annex.-1) may be verified.
- v) True T/C of Annex. No. 1 may be filed.